

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : CP(IB)/149(CHE)2024  
Name of Petitioner :  
& Liquidator of M/s Doc Medical Services Pvt Ltd  
Name of Respondent :  
Section : Sec 59(7) of IBC, 2016

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**ORDER**

Present: None for Petitioner/Liquidator.

This is an application filed under Section 59(7) of IBC, 2016, seeking voluntary dissolution of the Corporate Debtor.

List the petition for hearing on **30.08.2024**.

Short synopsis of arguments be filed.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**